699

of setting up the plant has since been given up, and if so. for what reasons?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) In 1948 the Chairman, Kalinga Synthetic Oil Corporation Ltd., Calcutta, submitted a scheme for the manufacture of synthetic petrol. It had the support of Orissa Government.

(b) The Corporation could not obtain a foreign loan for the scheme and the project had to be postponed by them. Government of India are, however, now considering the possibility of setting up a synthetic oil plant in the country and have decided to call one or more project reports from foreign firms of international repute.

SHRI M. VALIULLA: Have they received any reply so far?

SHRI K. C. REDDY: From whom?

SHRI M. VALIULLA: From the foreign firms.

SHRI K. C. REDDY: We have just selected the firms and we intend to get project reports from them. We will correspond with them in due course.

\*79. [The questioner (Moulana M. Faruqi) was absent. For answer, vide col.. 717 infra.]

\*80. \For answer, vide col. 713 infra.]

\*81. [For answer, vide col, 714 infra.]

\*82. [The questioner (Shri S. N. Dwivedy) was absent. For answer, vide col. 718 infra.]

-83. [The questioner (Shri S. N. Dwivedy) was absent. For answer, vide col. 718 infra.]

## MALAYAN INDIAN CONGRESS DEPUTATION

to Questions

- \*84. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether a deputation of the Malayan Indian Congress met him during his recent visit to Djakarta; and
- (b) if so, what were the points raised by the deputation?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON:) (a) arid (b). The Prime Minister met some members of the Malayan Indian Congress at Penang recently. The general situation in Malaya was discussed and the President of the Malayan Indian Congress explained the policy that they were adopting. No specific problems were discussed.

SHRI M. GOVINDA REDDY: May I know whether the disabilities of the Indian citizens with regard to citizenship and property rights were raised in the discussion?

SHRIMATI LAKSHMI MENON: have already said that no specific problems relating to Indians in Malaya were discussed

SHRI JAWAHARLAL NEHRU: As a matter of fact these problems were not discussed.

SHRI BHUPESH GUPTA: May I know in that case what was exactly discussed? The Malayan Indian Congress came ostensibly with a view to making some representation. They must have discussed something. May I know what exactly was discussed?

MR. CHAIRMAN: Perhaps the clouds raised by the Communists and the state of the weather were discussed.

## PROGRAMME OF SMALL SCALE INDUSTRIES BOARD

\*85. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE

AND INDUSTRY be pleased to state whether any programmes have been drawn up by the Small Scale Industries Board for the development of small scale industries in the country, and if so, what are they?

THE DEPUTY MINISTER FOR COM-MERCE AND INDUSTRY (SHRI N. KANUNGO): A statement is laid on the Table of the House. [See Appendix IX, Annexure No. 16.1

SHRI M. GOVINDA.REDDY: May I know whether the Government have not come to the conclusion that the arrangements made for giving loans to small scale industries in States are not quite satisfactory?

SHRI N. KANUNGO: That is exactly why the State Governments have been offered inducements to liberalise the loan rules.

SHRI M. GO VINDA REDDY: May I know, what has been the response?

SHRI N. KANUNGO: It is yet too early to assess the result.

SHRI D. NARAYAN: May I know, what small industries are included in the work of this Board?

SHRI N. KANUNGO: I have laid on the Table a statement and along with that there is an appendix. There are fifty industries which will be looked after. Then in the body of the statement, you have got industries like carpentry, smithy, pottery, leather tanning, wood, fibre and all that which is carried on on a small scale.

SHRI D. NARAYAN: May I know, whether tanning does not come under the Khadi and Village Industries Board?

SHRI N. KANUNGO: It does; but they confine themselves to vegetable tanning and only dead animals.

SHRI BHUPESH GUPTA: May I know, if the hon. Minister is aware that in the egalitarian society that is in the offing most of the small scale

industries are on the point of annihilation?

to Questions

SHRI N. KANUNGO: They are not on the point of annihilation, but they are in a bad way and, therefore, Government is taking steps to resuscitate them.

SHRI BHUPESH GUPTA: May 1 know whether it is a fact that the sustenance given to them by the Government by way of assistance is considered to be very, very inadequate for the requirements?

SHRI N. KANUNGO: That is a matter of opinion.

DR. D. H. VARIAVA: May I know, if there is no proper arrangement made for the marketing of these small industries, because it is found that at times they are in glut and they cannot market it?

SHRI N. KANUNGO: That is exactly why the Corporation has been formed as stated in the statement, which will handle initially Government orders

SHRI D. NARAYAN: What is the particular distinction between the work of the Khadi and Village Industries Board and this Board?

SHRI N. KANUNGO: The distinction is without difference.

\*86. [The questioner (Shri R. G. Agarwala) was absent. For answer, vide col. 719 infra.]

\*87. [For answer, vide col. 715 infra.]

## PROJECT FOR MANUFACTURING DIESEL TRUCKS

- \*88. Dr. RAGHUBIR SINH: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether there is a project for complete manufacture of diesel trucks at Jamshedpur;